

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1326 OF 2019 IN
APPEAL NO. 119 OF 2019 &
IA NO. 1012 OF 2019

Dated: 22nd July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

South East U.P. Powr Transmission Co. Ltd. ...Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee
Mr. Ameya Vikram Mishra (PFC)

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Sachin Dubey
Ms. Esha Mehrotra for R-1

Mr. Raghvendra Singh, Sr. Adv.
Mr. Md. Altaf Mansoor
Mr. Sunil Kumar Rai for R-2

ORDER

IA No. 1326 of 2019
(Appln. for transfer from Court-II to Court-I)

We have heard learned counsel for the Appellant/Applicant. The application is dismissed.

(S.D. Dubey)
Technical Member

pr/mkj

(Justice Manjula Chellur)
Chairperson